

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 194/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2017

NAME OF THE PARTIES: M/s. Samuk Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant Sini	Advocate	

Common Order

TCSP No.192 /230-232/NCLT/MB/MAH/2017

TCSP No.193 /230-232/ NCLT /MB/MAH/2017

TCSP No.194 /230-232/ NCLT /MB/MAH/2017

TCSP No.195 /230-232/ NCLT /MB/MAH/2017

TCSP No.196 /230-232/ NCLT /MB/MAH/2017

Company Petition is admitted.

List this matter for hearing on 9.3.2017 with a direction to RD and OL to file
their Reports within 15 days.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)